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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.78/2017 CP No.27/241/HDB/2017
NAME OF THE COMPANY	Sri Biotech Laboratories India Limited
NAME OF THE PETITIONER(S)	Dr. KRK Reddy & Another
NAME OF THE RESPONDENT(S)	Sri Biotech Laboratories India Limited & Others
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.V. Pratap Kumar	Advocate	pratap.modali@gmail.com	4.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Divya Datla	Advocate	divya.rayya@gmail.com 9440172334	

Heard Shri M.V. Pratap Kumar, Ld. Counsel for the Petitioner and Ms. Divya Datla, Ld. Counsels for the Respondent. The Learned Counsel requested time as the matter is likely to be resolved soon. Post the case on 12.02.2018.

  
Member (T)

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Member (J)